F. No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-pt-1

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) (Regulation Division)

FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the January, 2021

Subject: Extension of timeline for compliance with the direction dated 27th January, 2020 issued under 16(5) of Food Safety and Standards Act, 2006 regarding compliance of commercial feeds/feed materials intended for meat and milk producing animals with relevant BIS standards.

Reference is drawn to direction F. No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-Pt-1 dated 27th January, 2020 uploaded on FSSAI website on 29.01.2020, regarding compliance of the commercial feed intended for cattle with Bureau of Indian Standards (BIS) specifications for Compounded feeds for Cattle (Is 2052:2009) as amended on the date of enforcement of the direction and to carry a BIS certification mark on the product label. As per the direction, it will come into force after 6 months (i.e. 27.07.2020) from the date of issue of the direction, which was extended upto 01.01.2021 vide order dated 24.07.2020.

- 2. Meanwhile representations have been received requesting for further extension of time for compliance with the provisions of the above mentioned direction on account of the current COVID-19 pandemic and subsequent lockdown orders/restrictions issued by the Central/State Governments.
- After due consideration of the representations, it has been decided to extend the timeline, for compliance of the provisions of the above mentioned direction further upto 1st July, 2021
- This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.

(Dr. Shobhit Jain) Executive Director (Compliance Strategy)

To

- 1. Commissioner of Food Safety of all States/UTs.
- 2. All Food Business Operators
- 3. All Designated Officers
- 4. All Authorized Officers
- 5. CITO, FSSAI: For uploading this direction on FSSAI website.

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI